

Bank has, however, reported that one Manager in the Calcutta Region was placed under suspension in 1986 for the lapses/irregularities committed by him in the purchase of cheques. The Bank has further reported that another Manager in the Calcutta Region was suspended in 1987 for having granted temporary overdrafts indiscriminately.

(c) and (d). Do not arise.

Bolangir Anchalik Gramin Bank

9216. SHRI SRIBALLAV PANIGRAHI: Will the Minister of FINANCE be pleased to state:

(a) whether Regional Rural Bank employees are entitled to the pay scale prevailing in the State as per Regional Rural Bank Act;

(b) whether employees of Bolangir Anchalik Gramin Bank are getting salary as per the salary structure of the employees of the Orissa Government of comparable level and status; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Yes, Sir. In exercise of the powers conferred by second proviso to section 17(1) of the Regional Rural Banks Act, 1976, the Central Government has laid down the posts in the State Government with which the staff in the RRBs will be compared in the matter of pay and related allowances. The post of Officer has been equated with B.D.O. (Ordinary); Field Supervisor with Extension Officer (Cooperation) or its equivalent; and Senior Clerk cum Cashier and Junior Clerk cum cashier to Upper Division Clerk and Lower Division Clerk of the District Authorities respectively.

(b) and (c). Bolangir Anchalik Gramya Bank has reported that the revised pay-scales of equated posts could not be implemented due to a stay order issued by the

Hon'ble High Court of Orissa. However, the revised payment to daily waged employees as prevailing in the State Government has already been implemented by the Gramya Bank.

Share Capital of Nationalised Banks

9217. DR. B.L. SHAILESH: Will the Minister of FINANCE be pleased to state:

(a) the amount of subscription made to the share capital of nationalised banks during 1986-87 and that provided for in 1987-88, bank-wise, for strengthening their capital base;

(b) the manner in which such subscription is determined, bank-wise, and the rate of interest, if any, it carries;

(c) the check, if any, exercised by his Ministry over the proper spending or investment in Government Securities of such amounts by the banks; and

(d) whether the interest accruing on these securities is added to the capital base of the banks or utilised in some other manner?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) A sum of Rs. 400 crores was subscribed by the Government to the share capital of the 20 Nationalised Banks during the year 1986-87. The Bank-wise details of the amount subscribed is indicated in the Statement given below. A sum of Rs. 200 crores has been provided in the Budget Estimates for the year 1987-88, for subscription to the share capital of 20 nationalised banks. This amount has not yet been released.

(b) to (d). The allocation of additional capital to each individual bank was determined on the basis of its relative position in regard to its owned funds to deposit ratio and its intrinsic financial strength. There is no interest payable by banks on this subscription. All the banks which have received subscription have invested the

entire subscription amount in special non-negotiable securities bearing an interest rate of 7.75% p.a. The interest received on

these securities is not added to the capital base of the banks but is treated as an income of the bank.

STATEMENT

		(Amount in crores of Rs)
1.	Allahabad Bank	10.00
2.	Bank of Baroda	16.00
3.	Bank of India	27.00
4.	Bank of Maharashtra	8.00
5.	Canara Bank	12.00
6.	Central Bank of India	27.00
7.	Dena Bank	7.00
8.	Indian Bank	10.00
9.	Indian Overseas Bank	32.00
10.	Punjab National Bank	52.00
11.	Syndicate Bank	9.00
12.	Union Bank of India	14.00
13.	UCO Bank	57.00
14.	United Bank of India	75.00
15.	Oriental Bank of Commerce	6.00
16.	Andhra Bank	5.00
17.	Corporation Bank	2.00
18.	New Bank of India	8.00
19.	Punjab and Sind Bank	13.00
20.	Vijaya Bank	10.00
TOTAL:		400.00

SC/ST Member of Departmental Promotion Committee

Will the Minister of FINANCE be pleased to state:

9218. SHRI BANWARI LAL BAIRWA:

(a) whether Government have given any